12/4/2018

Sixteenth Loksabha

an>

Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid.

विदेश मंत्रालय में राज्य मंत्री (जनरल विजय कुमार सिंह) (सेवानिवृत्त): मैं श्रीमती सुषमा स्वराज की ओर से वर्ष 2018 -2019 के लिए विदेश मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 8705/16/18]

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D.V. SADANANDA GOWDA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2018-2019.

[Placed in Library, See No. LT 8706/16/18]

THE MINISTER OF STEEL (SHRI CHAUDHARY BIRENDER SINGH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel for the year 2018-2019.

[Placed in Library, See No. LT 8707/16/18]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE
IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): I beg to lay

on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Chemicals and Fertilizers for the year 2018-2019.

[Placed in Library, See No. LT 8708/16/18]

(2) Detailed Demands for Grants of the Ministry of Planning for the year 2018-2019.

[Placed in Library, See No. LT 8709/16/18]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधानमंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेंद्र सिंह): मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) वर्ष 2018-2019 के लिए अंतरिक्ष विभाग की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 8710/16/18]

(2) वर्ष 2018-2019 के लिए परमाणु ऊर्जा विभाग की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 8711/16/18]

(3) वर्ष 2018-2019 के लिए कार्मिक, लोक शिकायत और पेंशन मंत्रालय, केन्द्रीय सतर्कता आयोग और संघ लोक सेवा आयोग की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 8712/16/18]

संचार मंत्रालय में राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1 (एक) भारतीय दूरसंचार विनियामक प्राधिकरण, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदनों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) भारतीय दूरसंचार विनियामक प्राधिकरण, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- 2 उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 8713/16/18]

3 भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत दूरसंचार अंतर्संबंध विनियम, 2018 (2018 का 17) जो 1 जनवरी, 2018 के भारत के राजपत्र में अधिसूचना संख्या फाइल सं. 10-10/2016 —बीबीएंडपीए में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8714/16/18]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): On behalf of Shri Alphons Kannanthanam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology, Pune, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology, Pune, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8715/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2016-2017.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8716/16/18]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Electronics and Information Technology, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Electronics and Information Technology, New Delhi, for the year 2016-2017.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 8717/16/18]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2016-2017.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 8718/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Earth Sciences for the year 2018-2019.

[Placed in Library, See No. LT 8719/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 2018-2019.

[Placed in Library, See No. LT 8720/16/18]